सड़कवासला में भंग्रेजी तरीके पर कमोड वगैरह की व्यवस्था से ऐसी शिक्षा दी जाती है कि वे फील्ड वर्क के काबिल नहीं रहते?

Mr Speaker: Order, order; we are going into details

State Financial Corporation

- *809. Sardar Hukam Singh: Will the Minister of Finance be pleased to state:
- (a) whether all the States have established their own State Financial Corporations; and
- (b) the contribution made to the States by the Centre for this enterprise so far?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):
(a) No. So far only twelve States have set up these Corporations.

(b) No contribution has been made towards the share capital of these corporations by the Central Government but loans amounting to Rs. 40 lakhs have been given them to the State Financial Corporations of Travancore-Cochin, Saurashtra and Assam.

Sardar Hukam Singh: Loans have been given only to three States. May I know whether the other nine States have set apart sufficient amounts for investment so far as these Corporations are concerned?

Shri A. C. Guha: No other State has applied except Bihar. That request is under examination. We can take it that the other States Financial Corporations have not felt any necessity to get loans from the Central Government.

Sardar Hukam Singh: If these States have not sent any request for loans, may I know whether the Government have got any information whether these Financial Corrorations are really working in those nine States where they have been set up?

Shri A. C. Guha: They are working, surely. I cannot give an assurance that these State Financial Corporations have been able to do much work, giving loans and other things. I do not think that their yolume of business has been anything substantial.

Sardar Hukam Singh: Is advice given frequently to the States so that the real functions might be performed or would it be left to the States when it is known now that even where these Corporations have been started they are not functioning properly and meeting their demands?

Shri A. C. Guha: No question of not meeting their demands. It is not for paucity of funds that the Corporations have not been able to give much loans. Rather the parties have not come forward with any acceptable proposals. All these Corporations have share capital. There is no question of paucity of funds at the initial stage.

Shri Kasliwal: May I know whether the 14 States which have established their State Financial Corporations received the permission of the Centre and whether such permission has been refused to any State?

Shri A. C. Guha: No permission has been refused except in the case of some small States like Delhi, Vindhya Pradesh, etc., to which our advice is that instead of seating upCorporations for them selves, they should combine with other Corporations for which the present Act has to be amended.

Mr. Speaker: Shri V. P. Nayar, Shri Amer Singh Damar, Chaudhuri Muhammed Shaffee, Shri T. B. Vittal Rao. (The hon. Members were not in the House).

The Minister of Defence Organisation (Shri Tyagi): We may not take these questions afterwards. It is very dis appointing. They do not come. we come prepared.

The Minister of NaturalR esources (Shri K. D. Malaviya): Then, we have to wait till the end, there are so many other duties to be undertaken.

Mr. Speaker: When there is a Question hour, if a particular Members is not present and the whole time is not exhausted, I do not know how I can refuse to put these questions when they come.

Shri K. D. Malaviya: They would be encouraged to come late.

Mr. Speaker: That is a point to be considered, but, they take a risk. Today, the list seems to be comparatively smaller. When a long list is there, they lose the chamce by coming late and then it is automatically lapsed. So far as awaiting is concerned, I think the Ministers are bound to wait.

Dr. Lanka Sundaram: They are aid for it.

Coal Deposits

*815. Shri D. C. Sharma: Will the Minister of Natural Resourses and Scientific Research be pleased to state

(a) whether the Punjab Government have made any proposal for the investigation of coal deposits in the Kangra Valley; and